

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	RSA 41/2004	ASGAR ALI AND ORS VS GOMAR ALI AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
2	2 nd	RFA 73/2005	RAJENDRA PRASAD BORAH AND ORS VS LOHIT PRAKASH DUTTA	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
3	2 nd	WP(C) 5021/2007	M/S ASSAM ROOFING LTD. VS SRI MUNCHI RAI & ANR	Industrial Disputes Act, 1947	THE HON'BLE MR JUSTICE HRISHIKESH ROY
4	2 nd	Cri.A. 149/2011	PRIYA NATH DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
5	2 nd	WP(C) 4358/2014	JAMAL AHMED VS THE STATE OF ASSAM AND 6 ORS	Settlement of Quarry	HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	2 nd	WP(C) 4360/2014	NITYA GOPAL DAS VS THE STATE OF ASSAM AND 6 ORS	Settlement of Quarry	HON'BLE MR. JUSTICE MANOJIT BHUYAN
7	2 nd	WP(C) 1528/2015	NABIN CHANDRA HATIMURIA VS THE STATE OF ASSAM AND 12 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE MANOJIT BHUYAN
8	3 rd	MFA 29/2007	RAHEMA BIBI VS THE UNION OF INDIA & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
9	3 rd	MFA 30/2007	ATIFA BIBI VS THE UNION OF INDIA & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
10	3 rd	MFA 31/2007	RUNUMA BIBI VS THE UNION OF INDIA & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
11	3 rd	MFA 71/2007	NEW INDIA ASSURANCE CO. LTD. VS RATAN CH. DAS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
12	3 rd	MFA 93/2007	NEW INDIA ASSURANCE CO. LTD. VS SANKAR PRASAD BORA	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
13	3 rd	RSA 98/2008	BIJIT BARUAH VS INDIAN COUNCIL OF CHILD WELFARE	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
14	3 rd	RSA 99/2008	MELINA BEGUM VS INDIAN COUNCIL OF CILD WELFARE & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
15	4 th	RSA 239/2005	MD. ABDUL SAMAD VS ABDUL KHALEQUE	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI

16	4 th	Test.Cas. 2/2005	NIYATI DAS VS MISON SUKLADYA	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
17	4 th	MFA 22/2007	NATIONAL INSURANCE CO. LTD. VS MD. ABDUL KALAM	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
18	4 th	WP(C) 5327/2008	CENTRAL ASSAM ELECTRICITY DISTRIBUTION COMPANY LTD. VS THE ASSISTANT LABOUR COMMISSIONER & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
19	4 th	WP(C) 5772/2015	M/S BHUBANESWARI TRADE SYNDICATE & ANR. VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	5 th	RFA 90/2006	MINTU KR. PAUL VS NAKUL CH. PAUL	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
21	5 th	RSA 161/2006	PRAFULLA KR. DAS & ORS VS JAGANATH MAHAPRABHU ASHRAM & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
22	5 th	RSA 80/2007	MALINA BHOWMIK & ORS VS MUSTT. NURJAHAN BORBHUYAN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
23	5 th	WP(C) 5313/2008	SRI SEKHAR RUDRA VS THE UNION OF INDIA & ORS	Order of the Industrial/Labour Tribunal with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY
24	5 th	WP(C) 490/2009	SRI DEBENDRA NATH KALITA VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	5 th	WP(C) 1809/2009	AJOY CH. BORDOLOI VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
26	5 th	CRP 531/2012	ANIL MAZUMDAR VS MD. NUR HAQUE ALI & 2 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE SUMAN SHYAM
27	5 th	W.P.(Crl.) 7/2014	KAMAL DUTTA VS THE UNION OF INDIA & 5 ORS	Habeas Corpus - Non-production of a person before the Magistrate after arrest	HON'BLE MR. JUSTICE UJJAL BHUYAN
28	5 th	Crl.A. 262/2015	KUDDUS ALI @ KUDDU ALI & 2 ORS VS THE STATE OF NAGALAND & ANR	Appeals against conviction for offences under IPC	THE HON'BLE MR.JUSTICE P.K. SAIKIA
29	5 th	WP(C) 2488/2015	PRANAB KUMAR GOSWAMI VS UCO BANK & 3 ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE Manojit bhuyan

30	5 th	WP(C) 2879/2015	PRANAB KUMAR GOSWAMI VS UCO BANK & 3 ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE Manojit bhuyan
31	6 th	RSA 104/2011	ABDUL JALIL VS ABDUR RAHMAN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
32	6 th	CRP(I/O) 84/2015	AKABBAR ALI VS MD HABIBAR RAHMAN & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE SUMAN SHYAM
33	7 th	RSA 4/2005	ON THE DEATH OF PHANINDRA CHAKROBORTY HIS LEGAL HEIRS PRADIP CHAKRABORTY & ORS VS MADHABI SHARMA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
34	7 th	RSA 257/2005	ABDUL AZIZ & ORS VS SALEMA BEWA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
35	12 th	MFA 37/2008	NATIONAL INSURANCE CO. LTD. VS MAHADEV DAS & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
36	12 th	MFA 38/2008	ORIENTAL INSURANCE CO. LTD. VS MUKUL ROY & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
37	12 th	MFA 42/2008	NEW INDIA ASSURANCE CO. LTD. VS BIJIT DAS & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
38	12 th	MFA 88/2008	ORIENTAL INSURANCE CO. LTD. VS SAHADAT KHAN	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
39	12 th	WP(C) 2160/2010	THE MANAGEMENT OF TINGALIBAM TEA ESTATE VS THE PRESIDING OFFICER , LABOUR COURT & ANR.	Industrial Disputes Act, 1947	HON'BLE MR. JUSTICE UJJAL BHUYAN
40	12 th	CRP 243/2011	KALYAN SARMA VS UMESH CHANDRA BHUYAN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE SUMAN SHYAM
41	13 th	MFA 6/2008	UNITED INDIA INSURANCE CO. LTD. VS BABAN NATH	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
42	13 th	CRP 312/2015	INDIAN NATIONAL TRADE UNION CONGRESS & 2 ORS VS HIRANYA BORA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE SUMAN SHYAM
43	16 th	MFA 78/2008	M/S ORIENTAL INSURANCE CO. LTD. VS PRAFULLA KONWAR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
44	16 th	MFA 79/2008	M/S ORIENTAL INSURANCE CO. LTD. VS DIPALK BORDOLOI	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
45	16 th	CRL.A(J) 122/2012	SRI BHUBAN DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
46	16 th	CRP 49/2015	SMTI. DINESWARI KALWAR & 2 ORS. VS GANESH CHANDRA DUTTA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY

47	16 th	WP(C) 5702/2015	RAMANI TALUKDAR VS THE UNION OF INDIA & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	17 th	MFA 100/2001	NEW INDIA ASSURANCE CO. LTD. VS SMTI SABIRAN KHATUN & ANR.	Appeals under the Workmen Compensation Act, 1923.	HON'BLE MR. JUSTICE N. CHAUDHURY
49	17 th	MFA 48/2003	UNITED INDIA INSURANCE CO. LTD VS INDRAJIT DAS & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
50	17 th	WA 91/2011	RANJIT KR. DEY VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	17 th	CRP 564/2012	MD. ABDUL MATIN BARBHUIYA VS JANAB ALI AKBAR BARBHUIYA & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
52	17 th	CRP 565/2012	ABDUL MATIN BARBHUIYA VS JANAB ALI AKBAR BARBHUIYA & ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
53	17 th	WP(C) 4261/2012	ALL ASSAM MIDDLE GRADUATE ASSTT. TEACHER KALYAN SAMITTEE & ANR. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	17 th	Crl.A. 152/2014	HAFIZUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
55	17 th	Crl.A. 241/2014	RASHIDA BEGUM VS RUSTAM ALI & ANR.	Appeals against acquittal	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
56	17 th	CRP 171/2015	PRESIDENT & ANR. VS BABUL DUTTA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
57	18 th	WP(C) 4833/2011	SMTI REKHA RANI DAS VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B. K. SHARMA HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
58	18 th	WA 349/2014	JATINDRA NATH BORCHETIA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE MANOJIT BHUYAN

59	18 th	WA 146/2015	GOVERNING BODY NORTH LAKHMPUR GIRLS COLLEGE VS MINATI BORA	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
60	18 th	WA 179/2015	JASMIN HUSSAIN LASKAR VS THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
61	19 th	MFA 15/2004	NATIONAL INSURANCE CO LTD VS ABDUL KALAM	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
62	19 th	MFA 18/2004	NATIONAL INSURANCE CO LTD VS AKBAR ALI AND ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
63	19 th	MFA 99/2004	NATIONAL INSURANCE CO LTD VS NASIRUDDIN	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
64	19 th	WP(C) 5887/2010	MD. RAFIQUE AHMED & 3 ORS VS ASSAM BOARD OF REVENUE & ORS	Settlement of land	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
65	19 th	WP(C) 51/2011	SMTI LABANYA DUTTA & 4 ORS VS THE ASSAM BOARD OF REVENUE & 2 ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
66	19 th	WP(C) 60/2011	SMTI LABANYA DUTTA & 4 ORS VS THE ASSAM BOARD OF REVENUE & ORS	Settlement of land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
67	20 th	RFA 59/2004	M/S SHREE GANGA MARBLES VS SARDAR CHARAN SINGH AND ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	20 th	WP(C) 5257/2009	MD YASIN ALI VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B. K. SHARMA HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
69	20 th	MACApp. 238/2015	RELIANCE GENERAL INSURANCE CO. LTD. VS SMTI KELENGI RAY & 4 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
70	20 th	RSA 220/2015	FAIZUR RAHMAN & 6 ORS VS ABDUL NOOR & 3 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
71	21 st	CRL.A(J) 16/2012	MD ABDUL MOTLEB VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
72	21 st	WA 162/2015	SRI BALEN KUMAR GOSWAMI VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B. K. SHARMA HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
73	21 st	WP(C) 3557/2015	RUNA LAILA ZAHANARA VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN

74	23 rd	RSA 210/2005	TAPAN KR. PRADHAN VS SABYA NEOR & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
75	23 rd	MFA 93/2008	THE NEW INDIA ASSURANCE CO. LTD. VS MD. HAMRAJ ALI & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
76	23 rd	MFA 96/2008	ROMA DEY VS THE UNION OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
77	23 rd	WP(C) 3502/2012	ABIRAN BIBI VS THE STATE OF ASSAM & ORS.	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
78	24 th	WP(C) 6298/2011	RASANA DAS VS INDIAN OIL CORPN. LTD & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
79	24 th	WP(C) 3019/2015	DIGANTA KUMAR PUZARI VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
80	26 th	WP(C) 206/2014	ALL ASSAM MOTOR TRANSPORT ASSOCIATION VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
81	26 th	WP(C) 495/2014	ALL GUWAHATI SHARE TAXI OWNERS ASSOCIATION & ANR. VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
82	26 th	WP(C) 1678/2014	ALL GUWAHATI SHARE TAXI OWNERS ASSOCIATION & ANR. VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
83	26 th	CRL.A(J) 41/2015	SRI HORILAL MALPAHARIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
84	26 th	I.A. 2316/2015	THE STATE OF ASSAM VS AJIT KR. BARUAH	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
85	27 th	Crl.A. 168/2008	HAREN KAKATI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
86	27 th	MFA 20/2008	GENERAL MANAGER (N F RAILWAY) VS M/S SUNRISE TRADING	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
87	27 th	Crl.A. 72/2012	MEKEN BASUMATARY & ANR. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
88	27 th	RFA 40/2013	THE NEW INDIA ASSURANCE CO.LTD & 2 ORS VS M/S. MALPANI INDUSTRIES LTD	Appeals against Original Decrees	HON'BLE MR. JUSTICE SUMAN SHYAM
89	27 th	Crl.A. 310/2014	ABIDA BEGUM VS THE STATE OF ASSAM & 6 ORS	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

90	30 th	FAO 4/2009	MD. RAFIQUDDIN AHMED & ORS. VS THE STATE OF ASSAM AND ORS	Other appeals under Order 43 Rule 1 CPC in temporary	HON'BLE MR. JUSTICE N. CHAUDHURY
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